

[MR. DEPUTY SPEAKER *in the Chair*]

12.13 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Demand for setting up of second steel plant at Daitari, Orissa

*SHRI ANADI CHARAN DAS (Jajpur) : The people of Orissa have been demanding the establishment of a second steel plant in the State since long. The Union Government have taken decision in principle to set up the steel plant at Daitari in Sukinda area. A public sector company called Nilachal Ispal Nigam has been set up for that purpose. An office set up at Dubri is acquiring land and the field work is in progress. The Government have been allocating lakhs of rupees to Nilachal Ispat Nigam every year. The people of the area are very much hopeful that the steel plant would be located at that place. In 1983 it was declared that the second steel plant would be the Puja gift for the people of Orissa. But it is regretted that Government have not yet made clear as to when the steel plant is going to be set up there. The delay in the setting up of the plant will create more doubt in the minds of the people.

As such, I urge upon the Government to take immediate steps to set up the second steel plant at Daitari and sanction funds for the plant during 1988-89 financial year.

- (ii) Demand for setting up of fishing harbour at Paradeep, Orissa

*SHRI K. PRADHANI (Nowrangpur) : The State of Orissa abounds in marine, inland and brackish water fishery resources. Proper exploitation of these resources can contribute substantially to the socio-economic condition of poor fishermen of the State. The Seventh Plan envisages increase of marine fish production in Orissa to 70,000 M.T. from the level of 46,070 M.T. But the Seventh Plan target cannot be achieved, unless adequate infra-structural facilities like construction of fishing harbours at Paradeep and other places are expedited. However, the construction of fishing harbours at different places in Orissa has

not made much progress. As far as fishing harbour at Paradeep is concerned, the site has been selected, investment decision has been taken, but the construction work has not started due to the constraints of resources. The proposal was originally mooted 16 years ago, but there has been an inordinate delay in the construction of fishing harbour at Paradeep. At present, about 500 boats are operating in the Port area, and the travellers are being accommodated temporarily at wooden jetties in a very limited space inside the turning basin of main harbour. Thus, the travellers are creating problems for the Port authorities, in the absence of fishing harbour facilities.

I, therefore, urge upon Union Government to take immediate steps to provide necessary funds for establishment of a fishing harbour at Paradeep. The construction work of the fishing harbour should be taken up and completed within a specific time limit.

[*English*]

- (iii) Need to run AC Deluxe train between Delhi and Howrah thrice a week

SHRI SATYENDRA NARAYAN SINHA (Aurangabad) : The A. C. Deluxe Express between Delhi and Howrah runs on the main line through Patna, Arrah and Kiul only twice a week, and on the chord line twice a week. On the chord line, there are already a number of other super-fast trains like Kalka Mail and Rajdhani Express, besides the thrice-a-week A.C. Express. The main line stations like Patna which are very important junctions are, therefore, separately connected to Howrah and Delhi, through super-fast trains. This puts passengers on the main line to considerable difficulty and inconvenience. Hence the minimum that the Railways should do is to run the AC Deluxe Express thrice a week over the main line, if not make it a daily train on this route.

[*Translation*]

- (iv) Need to electrify more villages of Uttar Pradesh

SHRI KAMALA PRASAD RAWAT (Barabanki) : Mr. Deputy Speaker, Sir

I want to draw your attention to rural electrification. As per the directions, 32 villages of every district are to be electrified every year. It is, therefore, hoped that every village of every district will be electrified by 1990. In Madhya Pradesh, Bihar, Orissa, etc. there are thousands of Adivasi and Harijan dominated villages which have not been electrified so far. The Government is doing so much for the people, but if these villages are electrified at the earliest, it will help in the upliftment of tribals and Harijan.

In our district of Barabanki in Uttar Pradesh, there are approximately 1700 villages and only a few villages have been electrified so far. The rest of the villages have not yet been electrified. It would be better if the Government electrifies 150 villages in each district every year and thus all villages will be electrified by 1990. This is our demand.

- (v) Need to safeguard the interests of Adivasis and other inhabitants of Dudohi tehsil of Mirzapur District, U.P.

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Deputy Speaker, Sir, the Forest Department is uprooting the tribals and other inhabitants of Dudohi tehsil in Mirzapur district of Uttar Pradesh. The tribals here are illiterate and simple. They are unaware of the intricacies of law. The Forest Department has taken over the land of 172 tribal villages under Article 20 of the Forest (Conservation) Act in the name of tree plantation. By digging ditches around their fields and houses they have been compelled to be uprooted because it has become impossible for them to either cultivate land or live in their houses and keep their animals.

I want to request the hon. Minister of Environment and Forests to get the matter enquired into by a High level Central Team and the large scale displacement of Tribals by local forest officers and employees should be checked and the land acquired under Section 20 should be restored to them.

[English]

- (vi) Need to open a Navodaya School at Tiruvuru in Andhra Pradesh

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Tiruvuru Area is the

most backward area in Krishna district in Andhra Pradesh. More than 20 acres of land with necessary *pucca* buildings are readily available to locate Navodaya School in Krishna district. The Government of Andhra Pradesh has recommended to sanction Navodaya School here. I request the Union Government to sanction and take further steps for opening of Navodaya School immediately at Tiruvuru in Krishna district.

- (vii) Demand for early clearance of Education Bill sent by the Government of Karnataka

SHRI V. S. KRISHNA IYER (Bangalore South) : It is more than four years since the Government of Karnataka forwarded a comprehensive Education Bill to the Government of India to obtain Presidential assent. It is a very progressive Bill which will enable the Government to check malpractices in private educational institutions and will also give protection to the teachers working in private educational institutions. The Government of India raised a number of queries to which the State Government has replied. I urge upon the Government of India to clear the Bill immediately. (Interruptions)

MR. DEPUTY SPEAKER : Only the approved text will go on record.

- (viii) Need to provide adequate Hostels accomodation in Universities

SHRI SOMNATH RATH (Aska) : The hostel facilities available in Delhi University and some other universities including universities in Orissa are very inadequate as compared to the actual need of accommodation for the students. Delhi University is one of the famous universities in India. Being located in the Capital City of the country, a large number of people from all parts of the country and abroad come for higher education to this Premier Institution. But, due to the accommodation problem in Delhi in general and in the Delhi University Campus in particular, the students are facing a great difficulty. According to a rough estimate, about 5000 students in Delhi are now living outside the Campus.

As such, I urge upon the government to revive the guest system in Delhi Univer-